NATIONAL COMPANY LAW TRIBUNAL NEW DELHI BENCH NEW DELHI

C. P. NO. 52(ND)16 CA. NO.

CORAM:

PRESENT: SH. R.VARDHARAJAN HON'BLE MEMBER (J)

SH. M.K. HANJURA HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 06.09.2016

NAME OF THE COMPANY: Mr. Pankaj Arora & Ors. V/s. M/s. International Institute of Finance Markets Ltd. & ors.

SECTION OF THE COMPANIES ACT: 397/398

S.NO.	NA	ME DI	ESIGNATION	REPE	RESENTATION	SIGNATURE
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Learned counsel for the parties are present. Learned counsel for the respondent seeks to file an application for discovery during the course of the day. Learned counsel shall provide a copy thereof to the learned counsel for the petitioner and he shall file his reply within a period

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of two weeks. Learned counsel for the respondents shall file his reply to the main petition as well within a period of 4 weeks.

List on 19.09.2016 for arguments.

HACAO Sd

(R.Varadharajan) Member (Judicial)

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(Maharaj Krishan Hanjura) Member (Judicial)